

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 784
TO BE ANSWERED ON 20.12.2017**

SAFETY IN RAILWAYS

784. SHRI M. RAJA MOHAN REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether NITI Aayog has suggested setting up of an independent body with statutory backup to improve overall safety situations of the Railways; and**
- (b) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.784 BY SHRI M. RAJA MOHAN REDDY TO BE ANSWERED IN LOK SABHA ON 20.02.2017 REGARDING SAFETY IN RAILWAYS.

(a) & (b): Yes, Madam. A note was submitted by Dr. Bibek Debroy, Member NITI Aayog on the fund deployment framework for Rashtriya Rail Sanraksha Kosh (RRSK), wherein a reference was made to High Level Safety Review Committee (HLSRC) head by Dr. Anil Kakodkar that had suggested various measures for improving railway safety including setting up of Railway Safety Authority (RSA). Majority of the practical measures suggested by Kakodkar Committee have been implemented. However, there is no decision to create a Railway Safety Authority. An independent institution namely Commission of Railway Safety already functions under the Ministry of Civil Aviation. It discharges the functions of review/approval of safety aspects in Railways independently.
